

**IN THE CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL, KOLKATA**

EASTERN ZONAL BENCH: KOLKATA

ST/MA(COD)-76590/2018

AND

Appeal No. ST/77748/2018

M/s. Dabriwals All Solution

Applicant (s)/Appellant (s)

Vs.

Commissioner of CGST & CX, Kolkata

Respondent (s)

Appearance:

Shri Anand Awasthi, (A. R.) for the Appellant (S)

Shri A. K. Biswas, Suptd. (A.R.) for the Revenue

CORAM:

HON'BLE SHRI P. K. CHOUDHARY, MEMBER (JUDICIAL)

Date of Hearing/Decision:- 06/02/2019

Order No. MO/75076/2019 & FO/75154/2019

PER CORAM:

The Representative appearing on behalf of the appellant could not explain any plausible reasons for the delay of 175 days in filing of the appeal before the Tribunal. Hence, the Miscellaneous Application is rejected. Accordingly, the appeal also gets rejected.

(Dictated and pronounced in the open court)

Sd/-
(P. K. CHOUDHARY)
MEMBER (JUDICIAL)

Pooja